DIMAPUR BENGALI STUDENTS' UNION
DIMAPUR-797112 : NAGALAND
ESTD:2016
Motto : Emerge for the betterment of our youth

Ref. No. 01/12/10/19/00987/1 Date 12-10-2019

**To,**
**Mr. R.S. Sharma, Chairman, TRAI**
**Telecom Regulatory Authority of India**
**Mahanagar Doorsanchar Bhawan,**
**Jawaharlal Nehru Marg (Old Minto Road),**
**New Delhi – 110 002**

Subject: IUC review

Sir,

It is seldom seen that a regulator after setting a roadmap with time bound goal for phasing out an antiquated levy decides to go back on its decision on the basis of some flimsy representation of beneficiaries of this largesse.

It was indeed one of the saddest day for India's telecom sector when the sector regulator decided to review the continuation of IUC beyond its predetermined expiry date of 1st January 2020.

The continuation of IUC means that principle of welfare of consumers will be thrown out of the window. Ultimately it is the consumer who will end up paying this extortionate charge, even if he is using date based voice calls which don't have a termination cost. We are already suffering enough due to sharp increase in TV subscription rates earlier.

In view of above. TRAI needs to stick to its decision of the phasing out of this archaic levy two years ago.

Yours,
(DEEP DEBNATH)
GEN. SECY. DBSU.